

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12652/2000

(From the judgement and order dated 24/03/2000 in SCA 6626/87
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

STATE OF GUJARAT

Petitioner (s)

VERSUS

UMEDBHAI M. PATEL

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 16/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. R.P. Bhatt, Sr. Adv.
Ms. Hemantika Wahi, Adv.
Ms. Anu Sawhney, Adv.

For Respondent (s) Mr. S.K. Dholakia, Sr. Adv.
Ms. Promila, Adv.
Mr. Ashish Dholakia, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

After hearing the parties for quite some time, the
Court reserved its judgment.

.SP1

Charanjit

[Ramesh Chand]
Court Master